

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, 7th October, 2024

No.HC-VII-11/2024/10332/A#### In partial modification of this Registry's earlier notification No. **No.HC-VII-11/2024/10278/A** dated **05-10-2024**, the Hon'ble Gauhati High Court has been pleased to direct the Systems Officers and Systems Assistants to participate in the "*Master Trainer Programme for New Master Trainers (ECT_3_2024)*" on **24-10-2024** and **25-10-2024** instead of **25-10-2024** and **26-10-2024** from **10:00 A.M. to 05:00 P.M.** at Judicial Academy, Assam.

No. HC-VII-11/2024/10333/A#### In partial modification of this Registry's earlier notification No. **No.HC-VII-11/2024/10279/A** dated **05-10-2024**, the Hon'ble Gauhati High Court has been pleased nominate **Shri Kishore Talukdar**, Systems Officer, Kamrup (M) and **Shri Prabal Medhi**, Systems Officer, Kamrup as **Resource Persons** to conduct the "*Master Trainer Programme for New Master Trainers (ECT_3_2024)*" on **24-10-2024** and **25-10-2024** instead of **25-10-2024** and **26-10-2024** from **10:00 A.M. to 05:00 P.M.** at Judicial Academy, Assam.

The other conditions of the training program will remain the same as notified earlier.

By Order,
Sd/- C. B. Gogoi
REGISTRAR (JUDICIAL)(I/C)

Memo No.HC-VII-11/2024/10334-10345/A **Dated 07-10-2024**

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Registrar (Admin./Vigilance/Esstt. i/c), Gauhati High Court, Guwahati
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

5. The District & Sessions Judge,
Baksa / Barpeta / Bongaigaon / Biswanath / Cachar / Chirang / Darrang /
Dibrugarh / Goalpara / Golaghat / Jorhat / Kamrup (M) / Kamrup /
Kokrajhar / Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar /
Sonitpur / Udalguri / West Karbi Anglong
(He/She is requested to inform to all concerned about the notification).
6. The Treasury Officers:
Baksa / Barpeta / Bongaigaon / Biswanath / Cachar / Chirang / Darrang /
Dibrugarh / Goalpara / Golaghat / Jorhat / Kamrup (M) / Kamrup /
Kokrajhar / Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar /
Sonitpur / Udalguri / West Karbi Anglong
[The Court Officials are placed on deputation for the program on condition that (a)They will be treated as on duty during the training period & (b)They will be entitled T.A. & D.A. as admissible under the Rules]
7. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).
9. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
11. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR (JUDICIAL)(I/C)